

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4808  
ANSWERED ON:28.04.2008  
REGISTERED TRADE UNIONS IN BSNL AND MTNL  
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**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the total number of registered trade unions in Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL);
- (b) the number of unions for which election have been held in both these Public Sector Undertakings (PSUs) since 1998;
- (c) the number and names of employees unions participated in said election and total number of votes polled by each union alongwith their vote percentage;
- (d) the percentage of votes mandatory required by any union to protect its registration; and
- (e) the steps being taken by the Government to cancel the registration of unions which failed to secure requisite number of votes or abstained from the election?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

- (a): The total number of registered trade union in BSNL and MTNL are 12 and 17, respectively.
- (b): Number of unions for which elections have been held in BSNL is 8 (eight) and in MTNL it is 9 (nine).
- (c): Number of Employees Unions participated in said election as above is given at Annexe I. Votes polled by each union along with their vote percentage is given at Annexe II.
- (d): There is no mandatory requirement of votes to be secured by any union to protect its registration in election in so far as the percentage of votes polled is concerned.
- (e): Registration of a Union is not required to be cancelled when it does not participate in the election or fails to secure a minimum percentage of votes.